

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Revision No.377 of 2020

Santosh Prajapati	Petitioner
Versus			
1. Arti Prajapati @ Arti Kumari			
2. Alisha	Opposite Parties

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner	: None
For the Opposite parties	: None

The matter was taken up through Video Conferencing.

05/08.09.2021: Nobody appears on behalf of the petitioner.

As a last chance, two weeks' time is granted to the learned counsel for the petitioner for removing the surviving defects as pointed out by the office, failing which, the case will stand dismissed without further reference to a Bench.

(Rajesh Kumar, J.)

Amar/-